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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 338/2024**

**DESIGNARCH INFRASTRUCTURE PRIVATE
LIMITED**

.....Plaintiff

Through: Mr Srinivasan Ramaswamy,
Advocate.

versus

**LOTUS GREENS CONSTRUCTIONS PRIVATE
LIMITED & ANR.**

.....Defendants

Through: Mr Akshay Makhija, Sr. Advocate
with Mr P. S. Singal, Mr Sunil, Mr
Arush Khanna, Ms Swetalana Rout
and Ms Shweta, Advocates.
Mr Udit Mandiratta and Mr Daniyal
Qureshi, Advocates for
applicant/ACRE in IA
No.30946/2024.

CORAM:

HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER

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18.10.2024

**I.A. 42407/2024 (by the plaintiff under Section 151 CPC for withdrawal of
the suit)**

1. The present application has been filed seeking to withdraw the present suit.
2. Learned counsel for the plaintiff submits that he is withdrawing the present suit without prejudice to his rights.
3. The suit is dismissed as withdrawn.

VIKAS MAHAJAN, J

OCTOBER 18, 2024/MK